

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.44/2003 in O.A.NO. 1237/2000

Friday, this the 24th day of January, 2003

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Mr. Govindan S. Tampi, Member (A)

Sh. Lacchi Ram Sharma
Ex-Peon, Kendriya Vidyalaya
NTPC Badarpur, New Delhi

..Applicant

(By Advocate: Mrs.Nidhi Bisaria)

Versus

1. Union of India through
the Secretary to the Govt. of India
Shri S.K.Tripathi
Ministry of Human Resources
Dept. of Education
Shastri Bhawan, New Delhi-1

2. The Joint Commissioner (Admn.)
Shri D.Singh Bisht
Kendriya Vidyalaya Sangathan
19, Institutional Area
Shaheed Jeet Singh Marg
Katwaria Sarai, New Delhi

3. The Principal,
Shri R.K.Gautam
Kendriya Vidyalaya
NTPC Badarpur, New Delhi-44

..Respondents

O R D E R (ORAL)

Hon'ble Mrs. Lakshmi Swaminathan:

The person, who has been directed to pass the reasoned and speaking order by Tribunal's order dated 17.5.2000 in OA-1237/2000, has not been impleaded in the Contempt Petition. CP-44/2003 is accordingly dismissed with liberty to proceed in the matter in accordance with law.

(Govindan S. Tampi)
Member (A)

/suhil/

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)